## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/571/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: RV STEELS AND POWER PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

KUMARPAL R CHOPRA-SANDEED KUMAR

Operational Credition.

## **ORDER**

Counsel for petitioner present and filed an affidavit showing proof of sending notice to the respondent informing the date of adjournment, i.e. 18.09.2017 as they could not file the same due to technical failure of the server. Respondent called absent. Counsel for petitioner is directed to send a fresh notice to the respondent for their appearance and for making submissions. Time extended at request. Put up on 25.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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